(b) A statement showing the particulars of the Scientific apparatus provided to each Vigyan Mandir is attached. [See Appendix XVIII, Annexure No. 128.]

(c) No list of the types of problems which are to be referred to the National Laboratories for investigation and advice has been formulated. Any problem which cannot be satisfactorily attended to in a Vigyan Mandir, is expected to be referred to the National Laboratory concerned, provided the problem is considered of sufficient importance.

(d) It is proposed to establish Vigyan Mandirs during the Second Five Year Plan only in rural areas, as far as possible.

SHRI AMOLAKH CHAND: May I know, Sir, what is the amount spent on a Vigyan Mandir and what is the literature supplied? And, Sir, will the hon. Minister be pleased to lay a set of the literature supplied there on the Table of the House?

DR. MONO MOHAN DAS: Sir, so far as the literature is concerned. I shall be very glad to do what the hon. Member has wished. And regarding the expenditure, I may inform the hon. Member, Sir, that so far as the non-recurring expenditure is concerned, it requires furniture worth Rs. 4,400 and the operators, appliances and equipments worth Rs. 12,100. The total non-recurring expenditure comes to Rs. 16,500. Then regarding the recurring expenditure, it is Rs. 1,100 for chemicals, researches etc.; travelling allowances contingencies, etc. come to Rs. 2,400; and pay and allowances of the officers, that comes to Rs. 8,900. The total comes to Rs. 12,400.

SHRI M., VALIULLA: How many Vigyan Mandirs are going to be established in the Second Five Year Plan? period?

DR. MONO MOHAN DAS: Originally Sir, we had a proposal to establish 92 Vigyan Mandirs all over India for which Rs. 50 lakhs were earmarked. But due to the financial difficulties of our Government, we do not think we shall be able to achieve that target.

to Questions

PANDIT S. S. N. TANKHA: May I know what is the purpose of these Vigyan Mandirs?

DR. MONO MOHAN DAS: These Vigyan Mandirs are being established to carry scientific information to the rural areas, and also to make the masses scientific-minded.

*611. [This question was transferred to the list of Unstarred Questions for the day, where it appears as Unstarred Question No. 1538 A.]

१८५७ के भारतीय स्व विता संग्राम के पीडितों के परिवारों के सदस्यों को पेंन्दान का दिया जाना

*६११. श्री नवाब सिंह चौहान : क्या गृह-काय मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने १⊏१७ के भारतीय स्वतंत्रता संग्राम के पीड़ितों के परिवार वालों को कुछ पेन्शन दी है ; ग्रौर

(ख) यदि हां, तो कितने व्यक्तियो को ऐसी पेन्शन दी गई है श्रौर प्रत्येक को कितनी कितनी पेन्शन दी गई है ?

†[GRANT' OF PENSION TO MEMBERS OF FAMILIES OF SUFFERERS OF INDIAN STRUGGLE FOR FREEDOM OF 1857

*612. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of Home Affairs be pleased to state:

(a) whether Government have granted any pension to the members of the families of the sufferers of the Indian struggle for freedom of 1857; and

(b) if so, how many persons have been granted such pension and how much pension has been granted in each case?]

†[]English translation.

| 4797 Oral Answers [| 11 SEPT |
|---|----------------|
| गृह कार्य मंत्रालय के राज्य स | नंत्री (श्रो |
| बी० ग्रन० दातार) : (क) जी | • |
| (ख) मांगी हुई सूचना का एक | |
| सभा-पटल पर रख दिया गया है | |
| विवरण | • |
| | षिक रवम |
| १. बांदा के नवाब ग्रहसान | रुपये |
| ग्रली बहादुर | ৬২০ |
| २. ठाकुर बज मोहन सिंह | ६०• |
| ३. बानपुर के किशन प्रताप | 、 - |
| सिंह | १,५०० |
| ४. जगन्नाथपुर के ठाकुर | • |
| बिसवा नाथ शहदेव के | |
| परिवार के ठाकुर | |
| देवेन्द्र नाथ सहदेव | 8,000 |
| ५. ग्रवध परिवार के प्रिंस | • |
| मेहर क़ादर जहीद यली | |
| मिर्जा | ٤,٥٥٥ |
| ६. झांसी की स्वर्गीय रानी | |
| लक्ष्मी बाई का पोता | |
| लक्ष्मण राव झांसी वाला | १,२०० |
| ७. मौलवी लियाकत श्रली | •/ • |
| का पोता हाफिज | |
| नजीर ग्रहमद | २,४०० |
| द. मौलवी लियाकत अली | |
| का पोता काजी ए० | |
| ग्रहमद | २,४३० |
| ् (इसमें से ६० | ०० रुपये |
| कम कर दि | |
| †[The MINISTER of STATE | IN THE |
| MINISTRY OF HOME AFFAIR B. N. DATAR): (a) Yes. | LS (Shri |
| (b) A statement giving the i | |
| tion is placed on the Table of | of the |
| House. Statement | |
| | • |
| · · · · | iount annum |
| - | (F.s.) |
| 1. Nawab Ahsanali Bahadur | |
| of Banda. 2. Thakur Braj Mohan | 750 |
| Singh | 600 |
| †[] English translation. | |

| [EMBER 1957] to Questions | 4798 |
|---|---------------|
| 3. Kishan Pratap Singh of Banpur. | 1,800 |
| 4. Thakur Debendra Nath Shahdeo, descendent of Thakur Biswa Nath Shahdeo of Jagannath- pur. | 1,000 |
| 5. Prince Meher Quader Zahid Ali Mirza of Oudh Family. | 6,000 |
| 6. Laxman Rao Jhansiwala, grandson of late Rani Laxmi Bai of Jhansi. | 1,200* |
| 7. Hafiz Nazir Ahmed, grandson of Moulvi Liaquat Ali. | 2,4 00 |
| 8. Quazi A. Ahmed, grand- son of Moulvi Liaquat Ali. | 2,400 |
| *Out of it Rs. 600 have been muted.] | com- |

श्री नवाब सिंह चौहान : यह जो विवरण सभा-पटल पर रखा गया है इसमें नम्बर ६ पर ग्राप देखेंगे कि झांमी की जो स्वर्गीय रानी लक्ष्मी बाई थी उनके पोते लक्ष्मण राव को जो १२०० रुपये मिलते थे उसको घटा कर के ६०० रुपये कर दिया गया है। तो इस तेजी के जमाने में जब कि वह बढ़ना चाहिये तब वह घटाया क्यों गया है?

श्री बी॰ एन॰ दातार : इसका मतलब commute है। इसके माने यह है कि he has taken a certain part of the money in a lump sum. यह Diminution नहीं है। इसका ग्रर्थ commute होता है।

श्री नवाब सिंह चौहात : इस विवरण से यह स्पष्ट नहीं होता था । ग्रब में यह पूछना चाहता हूं कि किलना रुपया उन्होंने लम्प सम, एक साथ, लिया और किस प्रकार से यह इसमें मे घटाया गया ।

SHRI B. N. DATAR: Sir, may I point out to the hon. Member that he was entitled to Rs. 1,200 as the an-

nual pension? Out of this he commuted Rs. 600 and received a lump sum. And now he is receiving Rs. 600

श्री नवाब सिंह चौहान : कितना रुपया एक साथ, लम्प सम, लिया ग्रौर ग्रागे के लिये जो यह ६०० रुपया रखा गया है वह कब तक के लिये रखा गया है ?

SHRI B. N. DATAR: So far as he is alive

DR. P. C. MITRA: May I know whether the Government have proposed to release the confiscated properties to the members of the families of those who took part in the struggle of 1857?

SHRI B. N. DATAR: Sir, here there is no question of the release of any property at all. There were certain sufferers, and as a result of their suffering in the struggle for independence in 1857, the claims of some of the descendants of these families for pension were recognised and they are being paid.

MR DEPUTY CHAIRMAN: These are political pensions.

SHRI D. A. MIRZA: By whom is this pension granted, and to whom?

MR DEPUTY CHAIRMAN: By the Government of India.

SHRI B. N. DATAR: So far as the first six persons are concerned, the pensions were granted by the British Government. So far as the last two are concerned, they are being granted from this year by the present Government.

श्वी नवाब सिंह चौहान : क्या मंत्री महोदय यह बतलाने को कृपा करेगे कि इस सम्बन्ध में ग्रौर भी नयी ग्रजियां ग्राई हैं ग्रौर ग्राई हैं तो कितनी ग्राई है ?

[]English translation.

श्री बी० एन० दातार : नयी म्राई है । दो ग्रजिया नई त्राई है ।

SHRI RAGHAVENDRARAO: There have been uprisings in the South of India and may I know whether any list has been prepared of those persons in places like Shorapur, Koppal, Hyderabad, Aurangabad and other places?

SHRI B. N. DATAR: We have no general list.

DR. RAGHUBIR SINH: May I know whether it is not a fact that the British Government granted pensions only to those who fought for the British and not against them?

SHRI B. N. DATAR: At this stage it is difficult to go into the reasons which impelled them.

ADVISORY COMMITTEE FOR LIBRARIES

*613. SHRI M. VALIULLA: Will the Minister of Education and Scientific Research be pleased to state:

(a) whether a meeting of the Advisory Committee for Libraries appointed recently by Government was held on the 12th August 1957; and

(b) if so, what were the matters discussed and the recommendations made at that meeting?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SCIENTIFIC RESEARCH (DR. K. L. SHRIMALI): (a) Yes, Sir.

(b) The Committee finalised the Questionnaire, which is to be circulated amongst State Governments, Universities and prominent persons connected with libraries and the procedure which it would adopt in its work.

SHRI M VALIULLA: Is it not a fact that this Committee was set up in pursuance of the recommendations made by the Library Seminar in 1955?